

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. C.P. (IB)-786(MB)2022**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - IA 385/2024 Umesh Balaram Sonkar**  
**IN THE MATTER OF**  
**Suhas Doshi**

**Section: - Application under any other provisions- IBC U/s 94(1) of (IBC)**

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**ORDER**

Adv. Chinmay Page i/b Adv. Murlidhar Khadilkar appeared for the Petitioner. None appeared for the Respondent/ Personal Guarantor. Due to paucity of time, the matter could not be heard. List this matter on **03.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**